



DJA Trg. JJB 2007/2026 /46

05th January, 2026

To:

1. The Ld. Principal District & Sessions Judge (HQs), Central, HHC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka

Sub.: 'Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015' for Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors JJBs & Special Juvenile Police Unit (Half of Total Strength) on 31st January, 2026.

Respected Sir/Madam,

As per the approved Training Calendar, 2026, the Delhi Judicial Academy shall be conducting an 'Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015' for Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors JJBs & Special Juvenile Police Unit (Half of Total Strength) on 31st January, 2026 from 10.00 am to 05.00 pm at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated to the participants in due course.

It is requested that the Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110 DIHC.GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 31st January, 2026 so that no inconvenience is caused to the litigants and lawyers. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

(Signature)

(Rajesh Kumar Singh)

Encl: As above.

DJA Trg. JJB 2007/2026

24th December, 2025

Copy for information to:

• The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi

(Signature)
(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 425-433 /JOTP/Gaz./2026

Dated, Delhi the

06 JAN 2026

Copy of letter forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, e-sewa kendra, Tis Hazari Court, Delhi.
5. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
 6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same.

(Signature)
(Deepak Garg)

Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Annexure 'A'

Nomination List for

Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015 for Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors JJBs & Special Juvenile Police

Unit (Half of Total Strength)

(Alphabetically)

on

31st January, 2026

Sl. No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
1	Ms. Akanksha Garg	Principal Magistrate, JJB-VI	East	Family Court Complex, Vishwas Nagar
2	Ms. Chitranshi Arora	Principal Magistrate, JJB-VII	South-West	Dwarka
3	Ms. Kratika Chaturvedi	Principal Magistrate, JJB-II	Central	Ferozshah Kotla
4	Mr. Rahul Verma	Principal Magistrate, JJB-I	Central	Kingsway Camp